

A few individual cases have, however, been considered on merits

Implementation of Land Reforms

3643 SHRI T. BASHEER Will the Minister of AGRICULTURE be pleased to state

(a) whether Government have take any new steps for speedy implementation of land reforms in the country, and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA) (a) and (b) Land being a State subject, the responsibility of implemenatation of land reforms lies with the state Governments. Various proposals for changes in agrarian laws for effective implementation of land reforms were however discussed in the Conference of Chief Ministers held in June, 1990. The consensus in this Conference was not to undertake further changes in agrarian laws but to implement existing laws better.

The Prime Minister in his inaugural address to the National Development Council laid a great deal of stress on implementation of land reforms as a preconditions to greater agricultural productivity. He followed it up with a letter to Chief Ministers of States/UTs urging the need for unearthing of benami transactions in land, delivering physical possession of land to allottees and removing any hindrance to occupation of such land and setting up land Tribunals to deal with matters relating to land and its distribution to the poor.

The Government have already placed 55 land laws in the IXth Schedule to the Constitution to reduce litigation

220 21

Opening of New Post Offices, Telegraph Offices and Telephone Exchanges in Maharashtra

3644 SHRI ASHOK ANANDRAO DESHMUKH Will the Minister of COMMUNICATIONS be pleased to state

(a) the targets set by Government to open new post offices, telegraph offices and telephone exchanges in Maharashtra during 1990-91, and

(b) the targets fixed and achieved for the opening of post offices telegraph offices and telephone exchanges during 1989-90?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA) (a) *Post Offices* State-wise targets are expected to be laid down as soon as norms to be adopted during the Eight Plan are finalised.

Telegraph Offices A target of 45 telegraph offices has been fixed for 1990-91.

Telephone Exchanges The target set for telephone exchanges for Maharashtra Circle (including Goa) is expansion by 1,28,869 lines.

(b) *Post Offices* A provisional target of 180 extra-departmental branch offices (EDBOs) and 8 departmental sub offices (DSOs) was set for 1989-90 against which 69 EDBOs and 6 DSOs were actually sanctioned.

Telegraph Offices, A target of opening of 100 telegraph offices was fixed for 1989-90 against which 103 telegraph offices have actually been opened.

Telephone Exchanges The target set for telephone exchanges in Maharashtra Circle (including Goa) for 1989-90 was expansion by 82,249 lines against which the

achievement was 78,325 lines

Production of Pulses and Oilseeds

3645 SHRI LALIT VIJAY SINGH Will the Minister of AGRICULTURE be pleased to state

(a) whether Union Government have adopted Thrust Programme to facilitate the efforts of the State Governments for increasing the production of pulses and oilseeds,

(b) whether huge cultivable area in Bihar, known as Mokamalbarbiya Tal has suffered decline in production of pulses and oilseeds, and

(c) if so, the measures contemplated to improve production of pulses and oilseeds in this area?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR)

(a) Yes, sir

(b) No, Sir

(c) The Mokama-Barhia Tal area is spread over the districts of Patna, Nalanda and Monghyr. These areas are covered under Oilseeds Production Programme (OPP) for development of oilseeds. The Special Foodgrains Production Programme (Pulses) "SFPP" basically takes care of plant protection aspects of these areas, which is the major problem in raising the production of pulses. Under OPP a sum of Rs 187.01 lakhs and in SFPP (Pulses) Rs 32.00 lakhs have been provided to the State Government for the year 1990-91. On addition a sum of Rs 92.12 lakhs has been provided for Bihar state under the National Pulses Development Programme 1990-91.

Cyclone Affected States

3646 SHRI K S RAO
SHRI J CHOKKA RAO

Will the Minister of AGRICULTURE be pleased to state

(a) the particular of the coastal districts affected in Andhra Pradesh and Tamil Nadu by the recent cyclone,

(b) whether his Ministry has finally monitored/assessed the damage and the loss of lives caused by the cyclone,

(c) if so, the approximate number of families and persons affected, district-wise in the two States,

(d) the details of the damage caused and the lives lost district-wise, and

(e) the details of the relief measures undertaken for the cyclone-hit victims in the affected districts by the Union Government and the State Governments of Andhra Pradesh and Tamil Nadu and the amounts spent on the relief measures as on 30 June, 1990, district-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR)

(a) The coastal districts affected in Andhra Pradesh and Tamil Nadu due to cyclone of May 1990 are as under

Andhra Pradesh (1) Srikakulam, (2) Vizianagaram, (3) Vishakhapatnam (4) East Godavari, (5) West Godavari, (6) Krishna, (7) Guntur, (8) Prakasam, (9) Nellore, (10) Khammam

Tamil Nadu (1) Ramanathapuram, (2) Chengai Anna, (3) Thanjavur, (4) Pudikottai, (5) Madras, (6) South Arcot